Annexure - 5

List of Other Creditors

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016											
			Details of Claim Received		Details of Claim Admitted						
S.No.	**Name of Claimant**	**Name of the Unit Holder**	**Date of receipt**	**Amount Claimed**	**Amount of Claim Admitted**	**Nature of Claim**	**Amount covered by security interest**	**Amount covered by Guarantee**	**Whether related party?**	**% of voting share in CoC**	**Amount of Claim Not Admitted**
1	IIFL	Mr. AKHLESH CHANDRA YADAV Mr. MUDIT PATHAK Mr. Zaki Anwer Mr. YATENDRA SINGH Mr. Dr.SHRINIWAS YADAV Mr. PRADEEP YADAV Mr. PRAMOD KUMAR Mr. SHIRISH GAUR Mr. SUMIT KAMBOJ RICOH GLASS CO Mr. SHUKLA AMITKUMAR RAMAKAN	23-04-2024	1,56,38,734	-	Unsecured	NA	NA	No	-	**1,56,38,734**
2	Indian Bank	Mrs Anju Titus	06-11-2024	10,90,000	-	Unsecured	NA	NA	No	0	**10,90,000**
				1,67,28,734							1,67,28,734